

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (DEPARTMENT OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION SYSTEM) (SHRI VENOD SHARMA) : (a) and (b) . The Central Government makes bulk allocation of kerosene on historical basis at fixed prices to States/UTs for distribution through Public Distribution System (PDS). The operational responsibility including fixing and retail prices etc. vests with the State Governments/UT Administrations and such details are not maintained by the Central Government. Besides under parallel marketing of kerosene, prices are subject to market influences and there is no price control on kerosene sold under parallel marketing.

[Translation]

Quality Control of Drugs

147. SHRI KASHI RAM RANA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the medicines and drugs distributed to the beneficiaries under Central Government Health Scheme are mostly sub-standard;

(b) if so, the reasons therefor;

(c) whether the quality control machinery involved in checking the quality of medicines is inactive; and

(d) the remedial steps taken by the Government to ensure proper supply of medicines to the CGHS beneficiaries ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) No, Sir.

(b) The question does not arise.

(c) No, Sir.

(d) The question does not arise.

[English]

Short Films on Environment

148. SHRI CHETAN P.S. CHAUHAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether his Ministry are contemplating of having short films wherein popular faces from the Cinema World would be educating the public on pollution and other environmental aspects;

(b) if so, the details thereof; and

(c) the amount likely to be spent thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) The Ministry has considered supporting production of short films involving popular faces from different spheres of public life in view to educate the general public on various aspects of environmental pollution.

(b) and (c) . No specific project has been approved recently.

[Translation]

Sale Price of Wheat by FCI

149. DR. MAHADEEPAK SINGH SHAKYA : SHRI NITISH KUMAR :

Will the Minister of FOOD be pleased to state :

(a) whether there has been an increase in the price of wheat for sale in the open market by the Food Corporation of India in different states;

(b) if so, the reasons therefor;

(c) the price fixed in different states for the sale of wheat;

(d) the details of price prior to the above fixation; and

(e) whether the Government have any proposal to increase the price of wheat being sold through the Public Distribution System as a result of the aforesaid increase ?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) to (d) . Yes, Sir. The prices of wheat for sale in open market were rationalised w.e.f. November, 1995. Due weightage has been given to distance and rail freight in order to ensure fair treatment to purchasers throughout the country. The prices are being fixed major centre-wise. A Statement indicating prices of wheat for sale in open market by FCI w.e.f. April, 1995 to January, 1996 is attached.

(e) No Sir.

STATEMENT

Open sale price of Wheat Fixed for the months of April, 1995 to January, 1996.

S.No.	Name of the State	April to July'95	28th Aug. to Sept.'95	October, 1995	Centre	Nov., 1995	(Rate Rs./MT)
							Dec. '95 & Jan' 96
1	2	3	4	5	6	7	8
1.	Punjab	4100	4150	4150	Chandigarh	4150	4150
2.	Haryana	4100	4150	4150	Chandigarh	4150	4150
3.	Delhi	4150	4200	4150	Delhi	4150	4150
4.	Uttar Pradesh	4100	4150	4150	Lucknow	4300	4300